

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: February 2, 2007

No. 24 /DR(S)/2007

Smt. **Anuradha Pundir**, Additional Civil Judge, Junior Division, Bijnor is appointed U/s 16 (2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 25 /DR(S)/2007

Sri **Abhay Pratap Singh**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 26 /DR(S)/2007

Sri **Pramendra Kumar**, Additional Civil Judge, Junior Division, Kanpur Nagar is appointed U/s 16 (2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 38 /DR(S)/2007 Dated: Allahabad : February 2, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Bijnor & Kanpur Nagar. (Information available on E-mail).
The officer mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
The Officer is transferred/ posted on her own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of F.H.B. volume-III.
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Bijnor & Kanpur Nagar. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**